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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI




ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/20/2017
NAME OF THE PETITIONER(S) : THEJESWAR
NAME OF THE RESPONDENT(S) : SPECTRUM HI STYLE SHOPPERS PVT LTD + 4
UNDER SECTION : 241/242

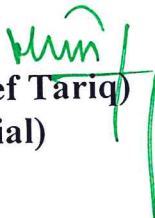
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Archana Theriyambak Kannan	Counsel for R4	
2.	S. Manoj Kumar (for. B. Dhanaraj)	Counsel for petitioners	
3.	A.M. Sridharan	Counsel for Respondents 1, 2, 3, 5	

ORDER

Shri B Dhanaraj, counsel for petitioner present. Shri A M Sridharan, counsel for R1, R2, R3 & R5 and Ms Archana, counsel for R4 are present. Counsel for respondents are directed to file counter within two weeks and thereafter the counsel for petitioner is directed to file rejoinder by one week. Put up on **03.07.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)